

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/181(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	DHANANJAY MECHANICALS PRIVATE LIMITED VS GODHULI TRADECOMM PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearance VC and Physical (hybrid) Mode

Ms. Arti Vyas, PCS] For the Petitioner

Mr. Smita Sharma, PCS] For the Respondent

ORDER

1. Ld. Counsel for the parties present.
2. We have heard Ld Counsel for the parties.
3. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**